

881

BEFORE THE NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH
ORIGINAL APPLICATION NO.311/2022
(IA NO.651/2024 & IA NO.534/2024)

F.No.1/SDM/PB/NGT MATTER/2025/7217

DATED: - 23/09/2025

IN THE MATTER OF:-

DR. JEET SINGH YADAV

...APPLICANT

VERSUS

GOVT. OF NCT OF DELHI

...RESPONDENTS

-INDEX-

NDOH: - 24.09.2025

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16



Anita
23/9/25
(ANITA YADAV, DANICS)
SUB DIVISIONAL MAGISTRATE
PUNJABI BAGH, WEST DISTRICT

THROUGH

23.09.2025
New Delhi

Jyoti
JYOTI MENDIRATTA
Advocate for GNCT of Delhi
+91 9811136141
jmalawoffices@gmail.com

882

BEFORE THE NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH
ORIGINAL APPLICATION NO.311/2022
(IA NO.651/2024 & IA NO.534/2024)

IN THE MATTER OF: -

DR. JEET SINGH YADAV

... APPLICANT

VERSUS

GOVT. OF NCT OF DELHI

... RESPONDENTS

STATUS REPORT ON BEHALF OF RESPONDENT I.E. DISTRICT
MAGISTRATE WEST, DISTRICT WEST, GOVT. OF NCT OF DELHI IN
COMPLIANCE TO THE DIRECTIONS OF THIS HON'BLE TRIBUNAL
ORDER DATED 20.08.2025.

MOST RESPECTFULLY SHOWETH: -

1. That this Hon'ble Tribunal has passed an order on 20.08.2025 wherein the Hon'ble Tribunal has directed that: -

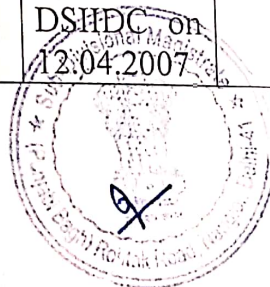
"9. Managing Director, DSIIDC and Deputy Commissioner (West) Delhi are directed to file status report by way of their own affidavits or affidavit of officer duly authorized by them and with their approval and in case of failure to do so, the Managing Director, DSIIDC and Deputy Commissioner (West) Delhi shall appear before this Tribunal physically or virtually to explain the reasons for the same."

2. In compliance to the above directions, the District Magistrate, West has issued an authorization letter in favour of undersigned, same is annexed as **Annexure-A.**

3. That the brief facts/comments in the aforesaid matter are as under: -



S.No.	Kharsa No.	Area	Ownership	Possession handed to DDA on	Remarks
1.	142	3-1	Gram Sabha Talab	12.10.2020	Pond filled with water on site & no Boundary wall and Talab is known as "Dharmuwala" (Photos annexed as Annexure-Page No.3)
2.	163	4-16	Gram Sabha Talab	12.10.2020	Pond filled with water, Boundary wall, Footpath adjacent to pond, Some trees, 01 Structure Hall type and Talab is known as "Dada Doba" (Photos annexed as Annexure-Page No.4-5)
3.	178/1	1-19	Gram Sabha Talab	12.10.2020	Park of half portion and other half is vacant and Talab is known as "johdi" (Photos annexed as Annexure-Page No.6-7)
4.	373/1	15-18	Gram Sabha Talab	12.10.2020	Mandir, Road, Rooms, Park, Pond is in some area filled with water and Talab is known as "Takiya" (Photos annexed as Annexure-Page No.8-11)
5.	17/27	11-8	Gram Sabha Talab	Acquired vide award no.33/DC(W)/2005-06 and possession of the same has also been handed over to DSHDC on 12.04.2007	Boundary wall filled with water and Talab is known as "Chor Aala" (Photos annexed as Annexure-Page No.12)



4. That as per Revenue Record ownership of Khasra No. 142,163,373/1,178/1 Village Mundka is recorded as Gram Sabha Johar. The possession of the same has already been handed over to DDA on 12.10.2020. Besides, the village Mundka has also been urbanised vide notification dated 16.05.2017. Consequent to this Revenue Department no more remains the jurisdictional Authority.
5. That as per Revenue Record, ownership of Khasra No. 17/27 Village Mundka is recorded as "Sarkar Daulat Madar", the same has been acquired vide award No.3/DC(W)/2005-06 and possession of the same has also been handed over to DSIIDC on 12.04.2007.
6. The present status report is submitted in compliance to the directions of this Hon'ble Tribunal order dated 20.08.2025 please.



Anita
23/9/25

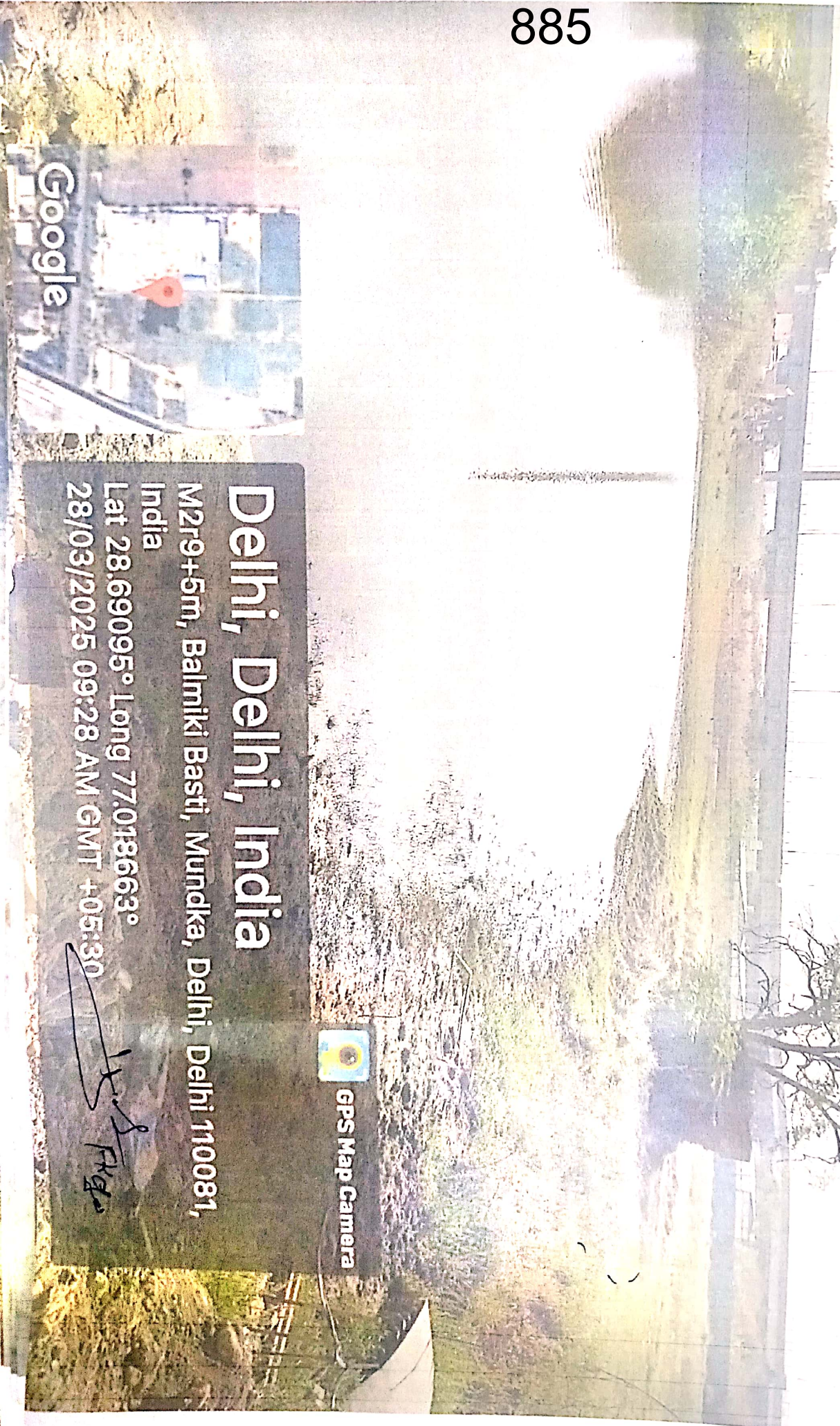
(Anita Yadav, DANICS)
Sub Divisional Magistrate
Punjabi Bagh, West District



Annexure-I

(3)

2014 ई 0 - 142
श्री 5-8 अंश



GPS Map Camera

Delhi, Delhi, India

M2r9+5m, Balmiki Basti, Mundka, Delhi, Delhi 110081,

India

Lat 28.69095° Long 77.013663°

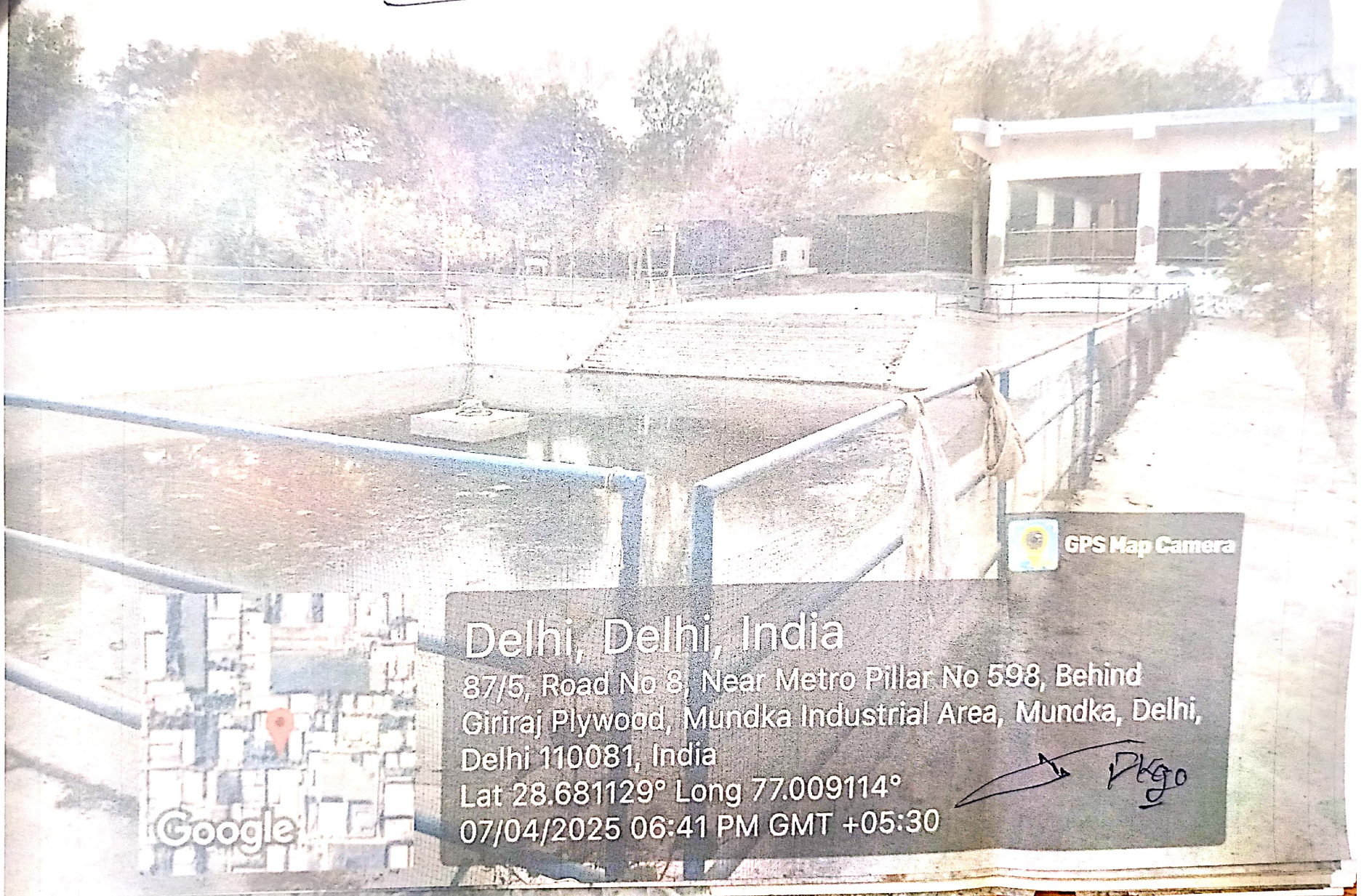
28/03/2025 09:28 AM GMT +05:30

Handwritten signature

Google

886

खण्ड नं० 163 अथवा मंडला



GPS Map Camera

Delhi, Delhi, India

87/5, Road No 8, Near Metro Pillar No 598, Behind Giriraj Plywood, Mundka Industrial Area, Mundka, Delhi, Delhi 110081, India

Lat 28.681129° Long 77.009114°
07/04/2025 06:41 PM GMT +05:30

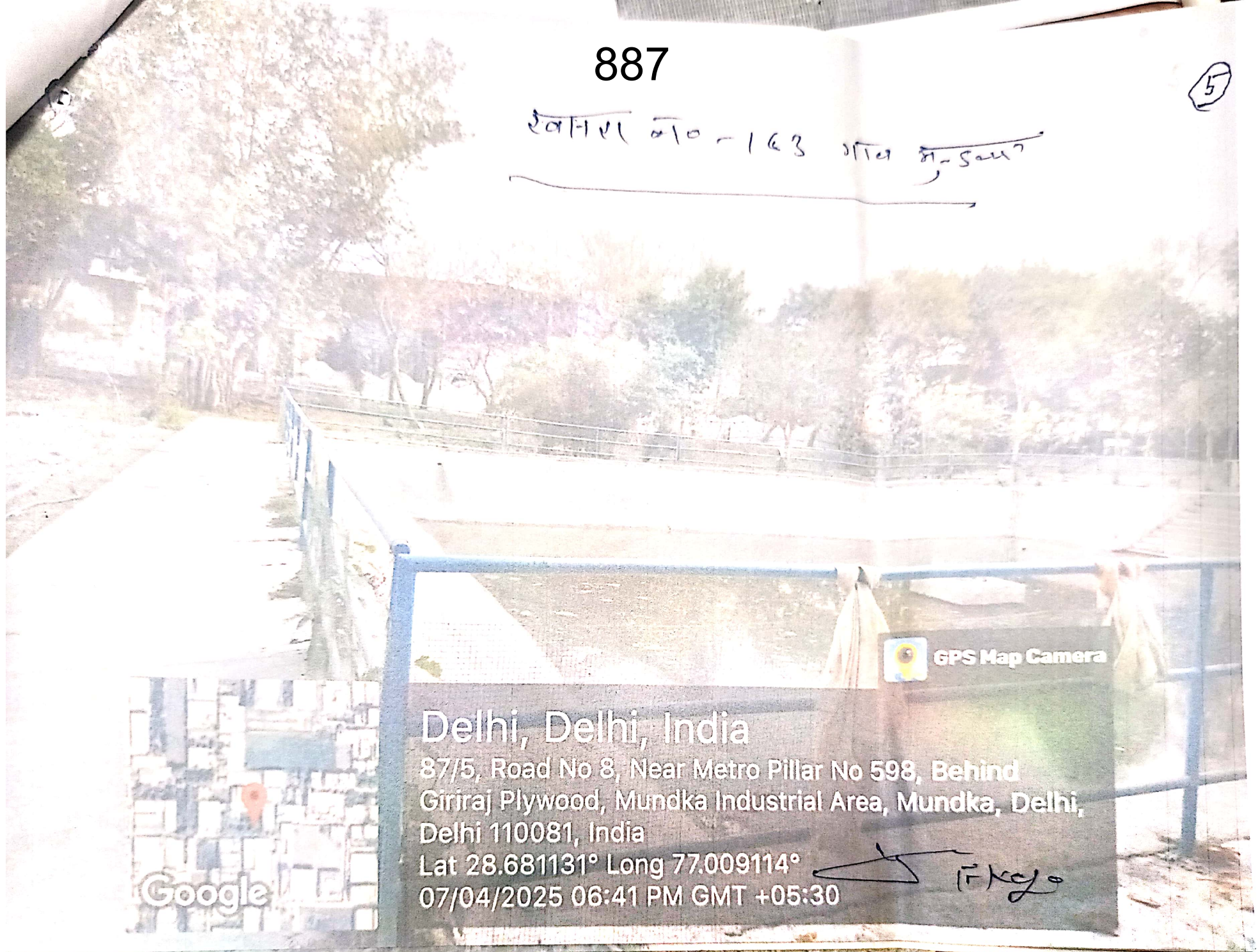
PKgo

Google

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खानवा को - 163 गांव में - 5000



GPS Map Camera

Delhi, Delhi, India

87/5, Road No 8, Near Metro Pillar No 598, Behind
Giriraj Plywood, Mundka Industrial Area, Mundka, Delhi,
Delhi 110081, India

Lat 28.681131° Long 77.009114°
07/04/2025 06:41 PM GMT +05:30

(Handwritten signature)

Google

888

6

खसरा नं० - 178/1 गाँव मुन्दका



GPS Map Camera

New Delhi, Delhi, India

Cn-213, Saini Vihar, Block D, Mundka, New Delhi,
Delhi 110041, India

Lat 28.677688° Long 77.033198°

07/04/2025 05:59 PM GMT +05:30

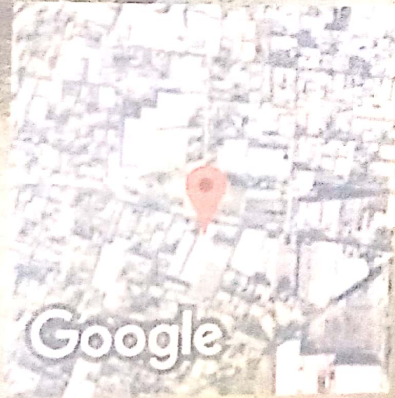
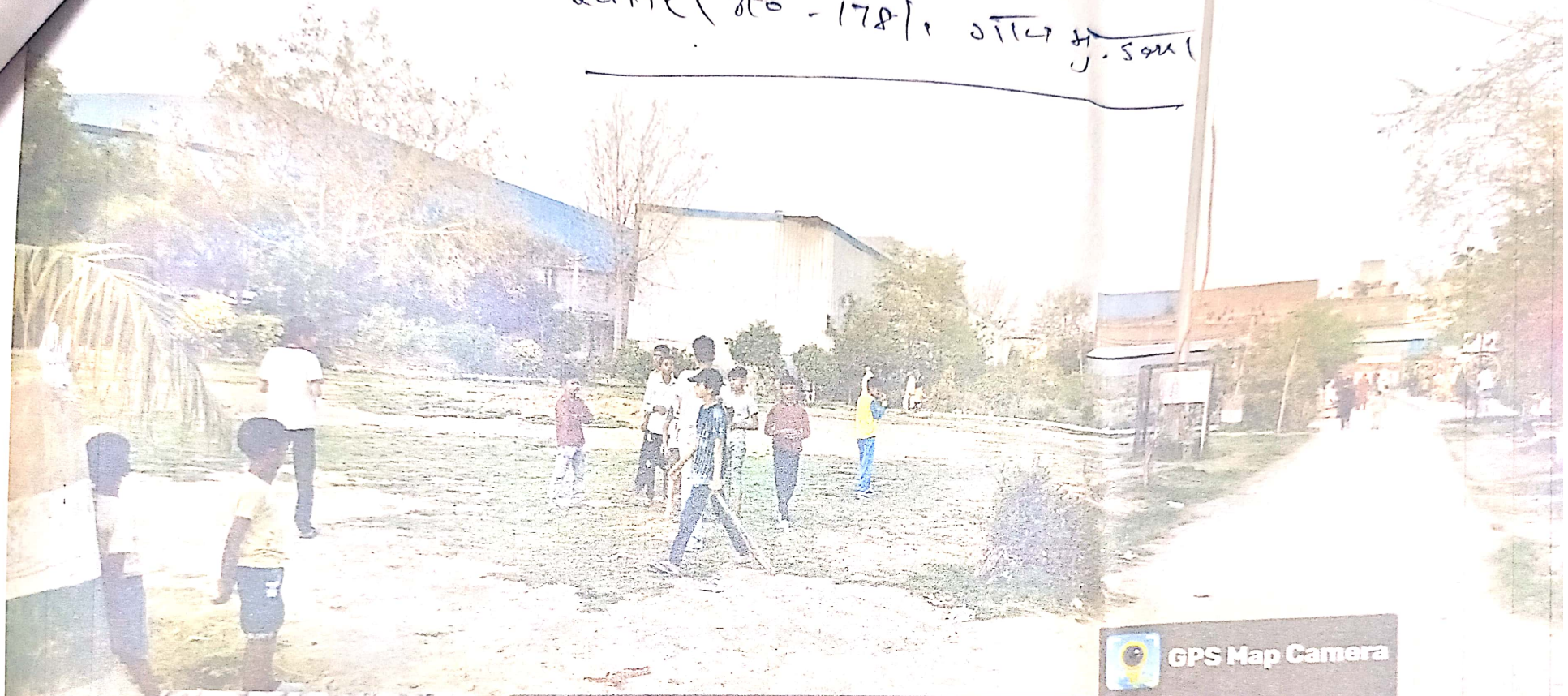
Handwritten signature

Google

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7
⑦

2011/1/20 - 178/1, 211/1, 502/1



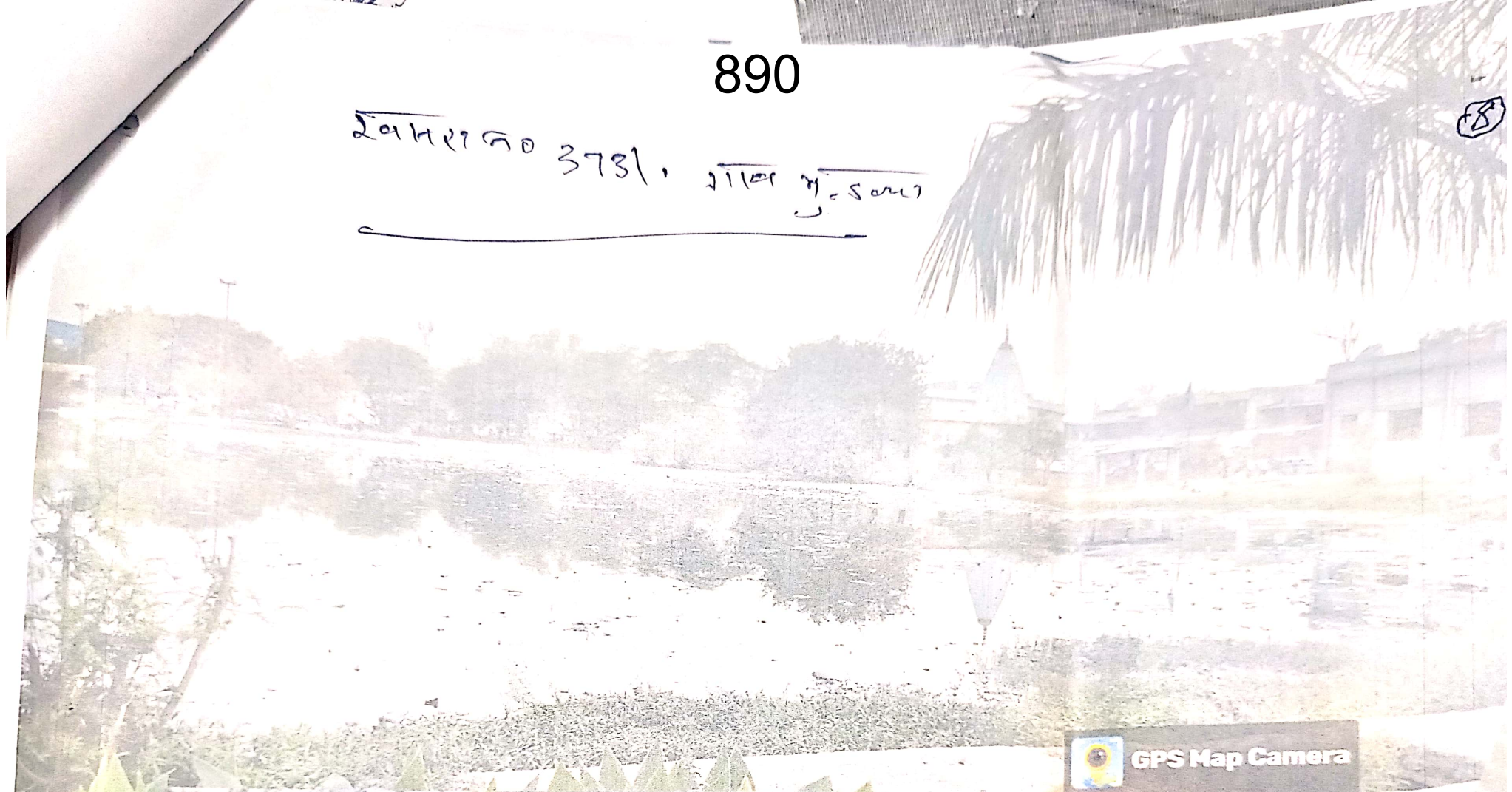
 GPS Map Camera

New Delhi, Delhi, India
Cn-213, Saini Vihar, Block D, Mundka, New Delhi,
Delhi 110041, India
Lat 28.677591° Long 77.033213°
07/04/2025 05:58 PM GMT +05:30

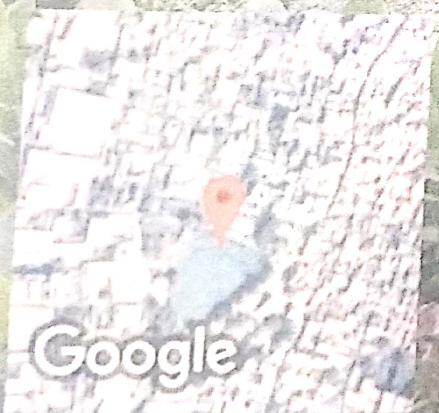
890

2014 नं० 3781, 2111 म. 5000

8



GPS Map Camera



Google

Delhi, Delhi, India

Risal Singh Numberdar House, 88 Ch, Mundka Village,
Mundka, Delhi, Delhi 110041, India

Lat 28.677943° Long 77.025843°

07/04/2025 06:18 PM GMT +05:30

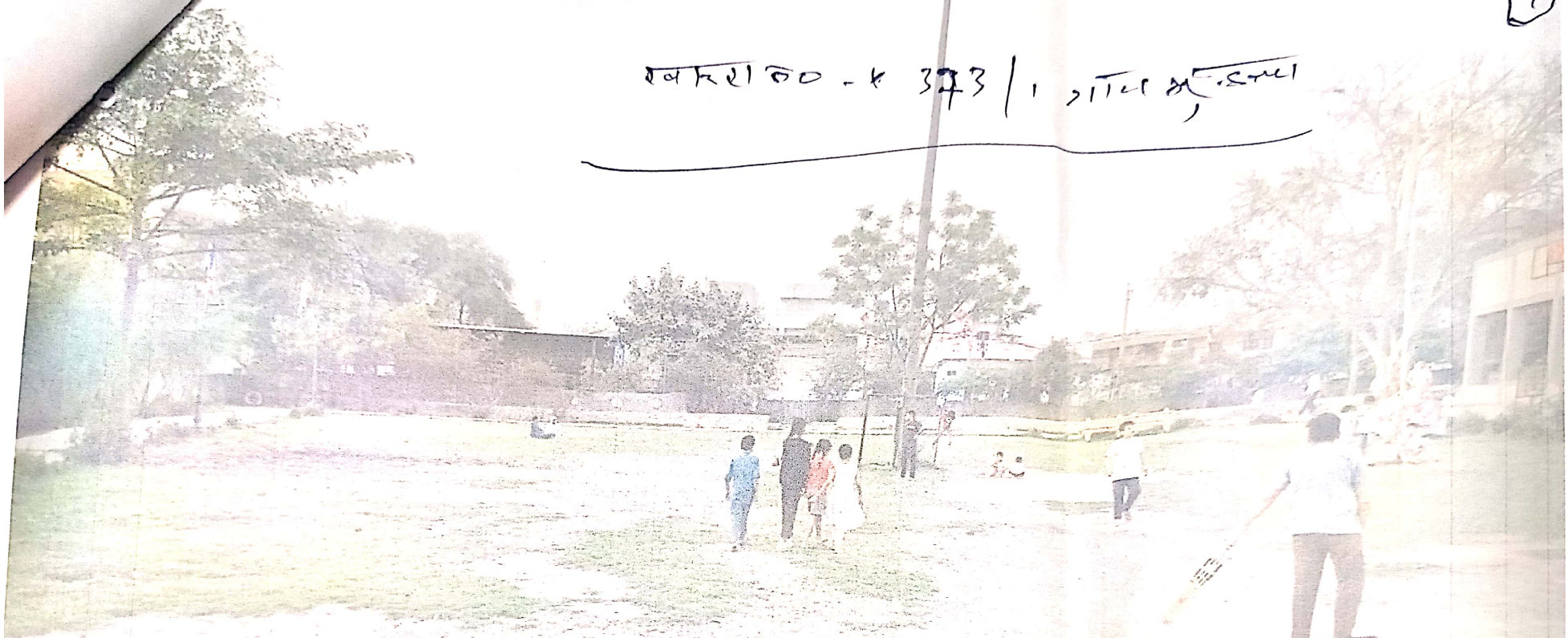
PK



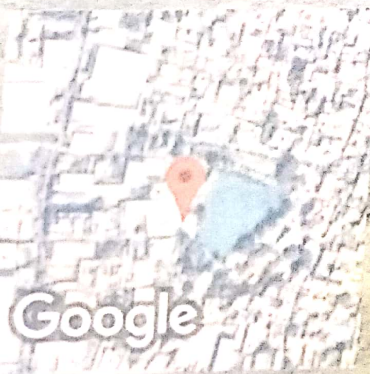
Scanned with OKEN Scanner

891

खतरा नं - क 373 / 1 गीत म.स.स.स.



GPS Map Camera



New Delhi, Delhi, India

778/2/2, Mundka Village, Mundka, New Delhi, Delhi
110041, India

Lat 28.677553° Long 77.025072°

07/04/2025 06:10 PM GMT +05:30



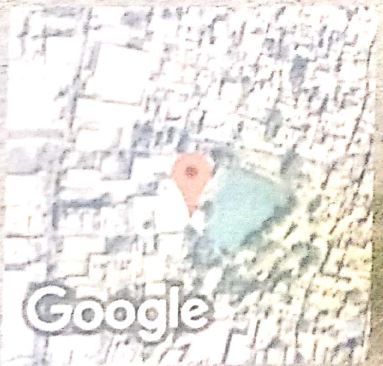
892

10

इसतरी क्र. 373/1. गांव मु. दिल्ली



GPS Map Camera



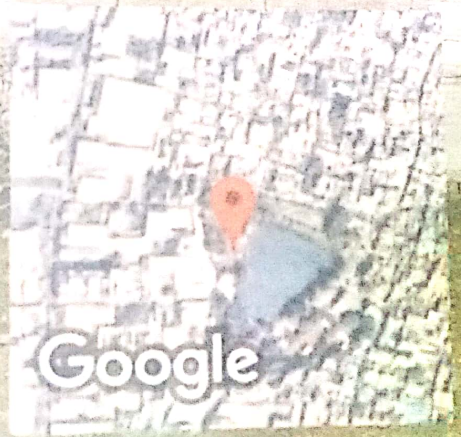
New Delhi, Delhi, India
778/2/2, Mundka Village, Mundka, New Delhi, Delhi
110041, India
Lat 28.677556° Long 77.025068°
07/04/2025 06:10 PM GMT +05:30

893

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13

शान्तरा नं 373/1 शाक भवन



Google

GPS Map Camera

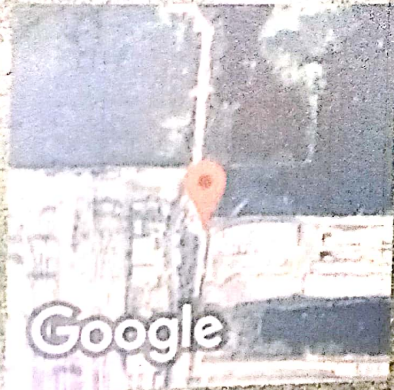
New Delhi, Delhi, India
Cn-2346, Mundka Village, Mundka, New Delhi, Delhi
110041, India
Lat 28.677853° Long 77.025251°
07/04/2025 06:11 PM GMT +05:30

FR2

894

1

शुभरात्रि - 17
27 अक्टूबर, 2025



Delhi, Delhi, India

M2vh+947, Dmrc, Mundka, Delhi, Delhi 110081, India

Lat 28.693628° Long 77.028014°

28/03/2025 09:40 AM GMT +05:30



GPS Map Camera

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नवल पोलीकणी

895

खतौनी/Khatoni

गांव (M.P.S.P.)
 Village

जिला
 District

Annexure-II
 वर्ष 2005
 वर्ष 2006
 Year

13

खाता खतौनी का क्रमांक S. No. of Khatoni	खातेदार का नाम/पिता का नाम मय निवास स्थान Name of the Khatedar/with Parents and Address	भूमिदार के अधिकार प्रारम्भ होने का वर्ष Date of Com Mancement of Bhoomi dari right	खाते के प्रत्येक गाटे का खसरा नम्बर Khasra No. of each Khata	प्रत्येक गाटे का क्षेत्रफल बीघों या एकड़ों में Area of each Khasra No. in Bhigae/Acres	भूमिकर या लगान Land Revenue OR Rent	परिवर्तन करने का आदेश देने वाले अधिकारी का नाम, पद तथा आदेश का नम्बर व तिथि जो कि दफ्तर कानुनगो द्वारा साक्षीकृत है : Name Designation of the Authority For ordering Change and No. & Date of the order				टिप्पणी Remarks
						फ0 Crop	वर्ष Year	फ0 Crop	वर्ष Year	
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)
3473 3061	ग्राम सभा & जाई		142	3-1	0-4 भूकत, नं० 2595	30 वर्ष	703	05-06	12-4-05	98
			163	4-16	उपरोक्त क्षेत्र में					
			178	1-19	17					
			373	15-18	11-8					
			17	11-8						
			190	16-5						
			पिता 6	53-7						

मानव जाति, नवल पोलीकणी मुताबिक जसलपुर सरकार सरकार तैयार की जाए सिर्फ एक
 25-25-25

काल कामगारों ग्राम शीला गुण ग्राम मुठका विनायक 19/10/2020

486

अधिकारी Commissioner (Lm) DDA का संख्या Lm/0601/000/F.9(GSLT)/Lmc-II/641 Dated 28/09/2020 व Reschedule Dated 28/09/2020 DD/Lm/142/बालक Handing over/Taking over of 9 ग्राम Zilla Lam of 89 villages notified vide Gazette Notification dated 28/09/2020 by Govt. of India

अधिकारी स्वयं से ग्राम मुठका में पर पड़्या 1 मक पर हलका पटकारी ग्राम सिडि माल हाजिर है। BDO कार्यालय से श्री नरेक कुमार को SA (AG) व श्री अजयपाल सिंह सा (AG) हाजिर है। महकमा DDA से श्री अशोक प्रसाद को काबूलना हाजिर है। निम्नलिखित ग्राम सुभा ग्राम ग्राम मुठका किराया करना महकमा DDA को दिया गया निम्न प्रकार से है :-

खसरा नं.	खसरा	विवरण
142	3-1	जे. गु. जौहड़
163	4-16	जौहड़ (Developed)
172	1-19	" (filled up under litigation)
313	15-18	" (Rasth patta Haveli under litigation #fs-85)
190	16-05	" (Rasta Park Vacant Developed)
993	0-05	मकगुजा-पावन
389	0-02	-Do-
390	0-04	-Do-
498	0-01	-Do
2	0-01	-Do-
517	0-01	-Do-
7	0-05	-Do-
718		

1000/6
1001
1023
1025

1-11	उपस्थित	
1-04	"	
1-07	"	
1-11	"	(out of 7-7)
0-03	"	
6-06	"	

30/c

413-03 (शान्ति नगर)
 166-13 (page 1 To 3)
 579-16
 0-09 (Kt. No. 859/11/21 allotted to DHA)
 579-07

कुल 579-07 जीका ग्राहक श्रेणी का कब्जा गेहूँ का
 DDA को दिया गया। क्र. नं. 370 (199-23) का कब्जा 12/11/20
 आवका पट (लाल इला) व अरे 73/32, 74/9/21, 12/11/2 136/2/3 मि
 (0-6) 0-14 0-9
 38/14 मि, 5/24/2 मि, 72/9/1 मि, 76/25/11 मि, 78/2/1 मि, 85/17/2 मि
 0-2 0-2 0-3 0-17 0-6 0-5
 102/12/2 मि, 106/14 मि, 111/7 मि, 116/25/3, 123/2/1 मि, 124/2/2 मि
 0-01 0-12 0-5 0-13 0-05 0-03
 805/1 मि, 859/1, 859/3, 979 मि, कुल 4 बीघे 16 बिस्व 17 बिस्व
 0-0-6 0-2-10 0-2-10 0-2 कुल 4 बीघे 16 बिस्व 17 बिस्व
 का कब्जा आवकट Not traceable नहीं विशा गया। उपरोक्त श्रेणी का कब्जा यहाँ
 लख चुगा-फिरा कर दिया गया। मौजा अनुसार कब्जा दिया गया है। कोई विविक्त
 फाइल नहीं की गई है। Record शतों की, बिजरा व फील्ड डुक की Copy दे नी गई
 है। वरखत कब्जा कार्यवाही कोई प्रभावित पैज नहीं प्राणी। कब्जा कार्यवाही

मुखमाल
 P.P. Sharma
 12-10-2020
 (आगवानी प्रसाद)
 K90 DDA

मुखमाल
 (P.P.)
 प्रसाद प्रसाद
 पदवी (P.P.)
 12/10/2020

मुखमाल
 नरेश कुमार का
 DA (AG) BDO (W)
 12/10/2020
 मुखमाल
 आनंद प्रसाद
 TA (AG) BDO (W)



DOCUMENT 1

कार्यालय जिलाधीश, पश्चिमी दिल्ली

OFFICE OF THE DISTRICT MAGISTRATE, WEST

प्लॉट नंबर 3, शिवाजी प्लेस,
राजा गार्डन, नई दिल्ली-110027

PLOT NO. 3, SHIVAJI PLACE,
RAJA GARDEN, NEW DELHI -110027

F. No. PS/DM (West)/Authorisation/2025/

Dated: 23.09.2025

AUTHORIZATION LETTER

Whereas, the Hon'ble National Green Tribunal has directed filing of a Status Report in the matter of Original Application No. 311/2002 titled as Dr. Jeet Singh Yadav Vs. Govt. of NCT of Delhi pertaining to Village Mundka.

And whereas, the office of the Sub-Divisional Magistrate, Punjabi Bagh, District-West is the record holding agency, and the said village falls within its jurisdiction.

And whereas, it is considered appropriate that the concerned Sub-Divisional Magistrate should place the factual position before the Hon'ble Court.

Now, therefore, in exercise of the powers vested in the undersigned as District Magistrate (West), Govt. of NCT of Delhi, I do hereby authorize Ms. Anita Yadav, Sub-Divisional Magistrate, Punjabi Bagh, District West to file the Status Report on behalf of the District Magistrate (West) before the Hon'ble National Green Tribunal and to take all necessary steps in this regard.

This authorization shall be deemed sufficient authority for the purpose mentioned herein.

Issued under my hand and seal on this rd 23 day of Sept, 2025.

Vandana Rao

23.9.25

(Vandana Rao, IAS)

District Magistrate, West

Date: 23.09.2025

Place: New Delhi

VANDANA RAO
DISTRICT MAGISTRATE WEST
Govt. of NCT of Delhi
Plot No. 3, Shivaji Place,
Raja Garden, New Delhi-110027